

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 105/2017 With T.P. Nos. 44-A/2016, 44-B/2016, 44-C/2016
With TP No. 44/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 273/2013, 9/2015, 13/2015
With C.P. No. 63/397-398/CLB/MB/2013 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: Sumer Singh & Ors.
V/s.
Rajputana Biotech Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RANJEET SINGH RATHORE	DIRECTOR	R-1 & R-2	
2.				

ORDER

None present for Petitioner. Respondent no. 2 Mr. Ranjeet Singh Rathore present in person.

Petitioner counsel sent a letter of adjournment.

Respondent no. 2 filed an application.

To hear on the admissibility of IA 105/2017, list the matter 25.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of May, 2017.